

LOK SABHA DEBATES

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LOK SABHA

Wednesday, September 5, 1962/Bhadra
14, 1884 (Saka).

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

MEMBER SWORN

① **Mr. Speaker:** Secretary may call out the name of the Member who has come to make and subscribe the oath or affirmation under the Constitution.

Secretary: Shri Lal Shamshah.

Mr. Speaker: The Minister of Parliamentary Affairs may introduce the Member to the House.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I have great pleasure in introducing to you and through you to the House Shri Lal Shamshah who has been returned to the Lok Sabha at the last general elections from Chanda constituency of Maharashtra.

Shri Lal Shamshah (Chanda).

ORAL ANSWERS TO QUESTIONS

NEPA Mills

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*791. { **Shri H. P. Chatterjee:**
Dr. Ranen Sen:
Shri Dinen Bhattacharya:

Will the Minister of Food and Agriculture be pleased to state:

(a) the steps Government propose to take for increasing the supply of raw materials e.g. Salai, for feeding the NEPA Mills in Madhya Pradesh; and

1761 (A) L.S.D.—1.

(b) whether Government have a plan to create Federal Forests as enjoined in the National Forest Policy?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) According to the information available with us it is understood that M.P., Government have set apart 61,426 acres of forest land for raising plantations of Salai and other fast growing species for feeding Nepa Mills. We have, however, asked the Madhya Pradesh Government to supply us the necessary information.

(b) The National Forest Policy resolution of 12th May 1952 does not enjoin the creation of federal forests but only national forests. Under the Constitution, 'Forests' are a State subject.

Shri H. P. Chatterjee: Will the Minister be pleased to state how much paper pulp, that is, the material for preparing papers, is required in NEFA Mills, how much is being produced and how much is being imported?

Dr. Ram Subhag Singh: It comes under 'Industries'. I require notice.

Shri H. P. Chatterjee: Is it a fact that the FAO expert body appointed by the India Government reported that today we shall require one lakh tons and in 1975 we shall require 3 lakh tons? If so, what is the Government doing about it?

Dr. Ram Subhag Singh: We are trying to grow some fast-growing species there. The area or the forest around NEPA Mill is not so suitable for the growth of salai, because the

salai tree takes some time to mature there. Even then, it has not a good growth. Therefore, we are trying eucalyptus and some other quick-growing species.

श्री कछवाय : गत तीन साल में इस मिल का उत्पादन कितना बढ़ा है और आगे कितना बढ़ेगा, क्या मैं जान सकता हूँ ?

डा० राम सुभग सिंह : जैसा मैंने कहा कि यह सवाल उद्योग मंत्रालय के अन्तर्गत आता है और अगर आप कहें तो बाद में यह जानकारी इकट्ठी करके मैं आपको दे दूंगा ।

Shri Dinen Bhattacharya: As the hon. Minister has said, 'Forests' is a State subject. In cases where the boundaries of forests cover more than one State, what steps do Government take to see that the forests develop there properly?

Mr. Speaker: That is a different question. From NEPA Mills, we are going generally into the question of forests.

Shri Dinen Bhattacharya: I am talking of national forests.

श्री बड़े : मध्य प्रदेश में नेपा के पास पिछले पांच साल से सेलाई के वृक्षों में कमी हो जाने के कारण, उसके पास जो महाराष्ट्र का एरिया लगता है वहां से भी सेलाई लेने का क्या शासन का विचार है ?

डा० राम सुभग सिंह : ऐसा हो रहा है । सेलाई वहां पड़ोस के जितने इलाके में उत्पन्न की जा सकती हो, उत्पन्न करने की कोशिश की जा रही है । उस मिल की जरूरत की पूति सारे क्षेत्रों से इकट्ठा करके की जाएगी ।

श्री बड़े : मैंने यह पूछा था कि महाराष्ट्र से भी सेलाई लकड़ी आती है क्या ?

अध्यक्ष महोदय : उन्होंने कहा है कि देने की कोशिश की जा रही है ।

Shri Sham Lal Saraf: In view of the fact that not only NEPA but other mills also are feeling the paucity of raw materials, do Government contemplate long-term lease of forests. . .

Mr. Speaker: Here we are concerned with only the NEPA Mills.

Shri Sham Lal Saraf: I shall confine myself to NEPA Mills. What policy are Government going to adopt in regard to long-term lease of forests for this purpose?

Dr. Ram Subhag Singh: Actually, if there is any request from any paper mill in regard to obtaining forest produce such as bamboo, eucalyptus, salai, etc., even on a long-term measure, for that purpose we issue a licence after considering their request.

श्री विभूति मिश्र : क्या इसका अन्दाजा लगाया गया है कि कितनी सवाई, कितने बांस और कितनी सेलाई की लकड़ी देने से नेपा का काम चल जाएगा ?

डा० राम सुभग सिंह : जैसा बतलाया गया है कि तीन लाख औंस का हो गया है । अभी करीब एक लाख टन की जरूरत है । लेकिन निश्चित फिगर बाद में मैं आपको दूंगा ।

Shri H. P. Chatterjee: The national forest policy states that in order to meet the needs of defence, communications, industry and other purposes of public importance, we should have forests. The Minister admits that. If that is so, may I know how he can carry out that policy without making forests a concurrent subject?

Dr. Ram Subhag Singh: So far, it is a State subject. But the Government of India comes into the picture in the case of Union territories. There is going to be a conference of the Central Board of Forestry. and I could put this question there if the hon. Member so wishes.